Central Administrative Tribunal Principal Bench

OA No. 4180/2012

New Delhi this the 17th day of September, 2015

Hon'ble Mr. A.K. Bhardwaj, Member (J) Hon'ble Dr. B.K. Sinha, Member (A)

- Shri Pati Ram, AE,
 DG, Doordarshan,
 Mandi House, New Delhi
- 2. Shri Rajesh Kumar, AE, DG, Doordarshan, Mandi House, New Delhi
- 3. Shri Chet Ram Singh, AE, DG, Doordarshan, Mandi House, New Delhi
- 4. Shri Govind Singh, AE, Central Purchase and Store, Doordarshan Asiad Village, Siri For, New Delhi
- Shri Itwari, AE,
 CPC, Doordarshan,
 Asiad Village, Siri Fort, New Delhi
- 6. Shri Rajbir Singh, AE, DG, Doordarshan, Mandi House, New Delhi
- 7. Shri A.S. Diman, AE, DG, Doordarshan, Mandi House, New Delhi
- 8. Shri Raj Kishore Vimal, AE, Doordarshan Kendra, Mandi House, New Delhi
- 9. Shri Sahdev Singh, AE, Doordarshan Kendra, Imphal, Manipur

.Applicants

(By Advocate: Shri BK Barera)

VERSUS

- Union of India, Through Secretary, Ministry of Information & Broadcasting, Shastri Bhawan, New Delhi
- 2. The Chief Executive Officer,
 Prasar Bharti (Broadcasting Corporation of India)

Govt. of NCT of Delhi, PTI Building, Parliament Street, New Delhi

- The Directorate General,Doordarshan,Doordarshan Bhawan, Mandi House,New Delhi
- 4. The Director General, AIR, Akashwani Bhawan, Sansad Marg, New Delhi

-Respondents

(By Advocate: Shri SM Arif)

ORDER (Oral)

By Mr. A.K. Bhardwaj, Member (J):

The prayer made in the present OA filed under Section 19 of the Administrative Tribunals Act, 1985, read thus:-

- "(a) Directions to the Respondents to prepare/maintain the post based roster as per DOP&T OM dated 2.7.1997.
- (b) Direction to the respondents to hold the DPC only after completion of the Post Based Roster and promotion be made based on post based roster from AE to JTS of IB(E)S.
- (c) Any other order as this Hon'ble Tribunal may deem fit under the present facts and circumstances of the case."
- 2. Mr. B.K. Barera, learned counsel for the applicants, fairly submitted that now the respondents have maintained reservation roster as per DoP&T OM dated 02.07.1997 and the DPC for promotion from AE to JTS has also taken place. According to him, the OA has become infructuous and may be disposed of. Ordered accordingly. No costs.

(Dr. B.K. Sinha) Member (A) (A.K. Bhardwaj) Member (J)

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